

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 1870
TO BE ANSWERED ON 13.03.2023

**Monitoring of Air Quality at
Construction Sites**

1870. SHRI JAGANNATH SARKAR:
SHRI HASNAIN MASOODI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the steps taken to monitor air quality at construction sites, particularly near highways;
- (b) whether the Government proposes to make air quality monitoring mandatory at construction sites, especially near highways;
- (c) if so, the time frame fixed for its implementation and whether any guidelines have been issued in this regard; and
- (d) if not, whether the Government has any strategy to monitor the air quality of construction sites especially near highways?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) The steps being taken to monitor air quality at construction sites, particularly near highways *inter alia* include deployment of dedicated teams on the field to check air pollution related activities, statutory directions to all road owning/ maintaining agencies for setting up of 'dust control and management cells', monitoring through a dedicated web-portal, video fencing of projects, installation of anti-smog guns, screens at construction sites, use of dust-suppressants and water mist, transportation of C&D materials in covered vehicles, installation of air quality monitoring sensors in project sites and self-audit and certification mechanism by the agencies concerned. Dust Control & Management Cell so set up shall regularly monitor the progress of dust control measures undertaken and prepare reports on a monthly basis.

Further, the State Pollution Control Boards / Delhi Pollution Control Committee and other concerned agencies shall continue to monitor and enforce the dust mitigation / control measures.
